

**Indigenous Uranium Fuel used in various Atomic Power Plants**

970. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) the quantity of indigenous uranium fuel used in various atomic power plants during 1984-85; and

(b) whether it is a fact that unit II of the Rajasthan Atomic Power Station has gone into commercial production using indigenous fuel?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SURI SHIVRAJ PATIL): (a) The quantum of indigenous uranium fuel used in 1984-85 is about 42 tonnes of uranium oxide.

(b) Yes, Sir. Unit-2 of the Rajasthan Atomic Power Station has been in commercial operation since 1-4-81 and uses indigenous fuel.

**Persons Arrested Under Suppression of Immoral Traffic in Women And Girls Act in Delhi**

971. SHRI M. BASAVARAJU: SHRI M. MADDANNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested under Suppression of Immoral Traffic in Women and Girls Act. in Delhi during the period from June to December, 1984; and

(b) the steps taken to reduce the crime in the said head?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) 78 persons were arrested under SIT Act during the period June to December, 1984 in Delhi.

(b) The following steps are being taken in this regard: —

(i) Raids are organised on receipt of specific information.

(ii) Decoys are sent to detect such crimes.

(iii) Legal action is invariably taken against the criminals.

(iv) A strict watch is maintained on suspicious persons.

**Criminal Cases in Delhi**

872. SHRI M. BASAVARAJU; SHRI M. MADDANNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of criminal cases which were sent for trial in Delhi during 1984;

(b) the number of cases remained pending at the end of the year; and

(c) the number of cases in respect of which trials were completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) During 1984, 16117 criminal cases were sent for trial in Delhi.

(b) 3516 cases remained pending at the end of the year 1984.

(c) The trials were completed 2904 cases.